

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKE HOLDERS OF SOUTHERN FUEL LTD

Sl.No	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	SOUTHERN FUEL LTD
2.	Date of Incorporation of Corporate Debtor	23.4.1993
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Coimbatore
4.	Corporate Identity Number of Corporate Debtor	L02310TZ1993PLC012154
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	As per MCA records -SF NO: 108/2, SARAVANAMPATTI ROAD VELLAKINAR COIMBATORE - 641029
6.	Date of closure of Insolvency Resolution Process	27.03.2022
7.	Liquidation Commencement Date of Corporate Debtor	15/02/2022 (Order received on 19.02.2022)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Mr. Tharuvai Ramachandran Ravichandran IBBI/IPA-002/N00241/2017-18/10692
9.	Address and e-mail of the Liquidator as registered with the Board	G3, Block 2, Shivani Apts, 40 East Coast Road, Thiruvanniyur, Chennai 600041 travichandran@yahoo.com
10.	Address and e-mail of the Liquidator to be used for correspondence with the Liquidator	G3, Block 2, Shivani Apts, 40 East Coast Road, Thiruvanniyur, Chennai 600041 southernfuelcpr@gmail.com
9	Last date for submission of claims	21/03/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of **Southern Fuel Ltd** vide its order dated February 15,2022 (Received on February 19,2022)

The stake holders of **Southern Fuel Ltd** are hereby called upon to submit their claims with proof on or before 21st March 2022 to the liquidator at the above address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 22-02-2022

Place: Chennai


 Tharuvai Ramachandran Ravichandran
 Liquidator
 IBBI Reg. No: IBBI/IPA-002/N00241/2017-18/10692

